

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4670  
TO BE ANSWERED ON 24.03.2021**

**COMPENSATION TO ACCIDENT VICTIMS**

**4670. SHRI HIBI EDEN :**

**Will the Minister of RAILWAYS be pleased to state :**

- (a) whether the Railways announced any ex-gratia to the kin of the victims(migrants) who were crushed to death on the track near Aurangabad, Maharashtra, while returning to their native places on foot, with no means of transportation when the train services were suspended during the lock down;**
- (b) if so, the details thereof, including the criterion for fixing the amount;**
- (c) whether the suggestion to give Rs. 50 lakh ex-gratia each to victims of Maharashtra train tragedy is under consideration;**
- (d) if not, the reasons therefor; and**
- (e) the response to the allegation that, goods train which run normally at around 24 km per hour, has also more than doubled during the lock-down period as the suspension of passenger trains has de-congested the rail network?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**( SHRI PIYUSH GOYAL )**

- (a) No, Sir. However, on humanitarian grounds, Prime Minister's Office had sanctioned ex-gratia out of Prime Minister's National Relief Fund (PMNRF) @ of ₹ 2 lakh each to the families of deceased labourers (migrants).**

**Contd..2/-**

**(b) Does not arise.**

**(c) No, Sir.**

**(d) Trespassing on Railway property is an offence under Section 147 of the Railways Act, 1989.**

**(e) During the period April 2020 - Feb 2021, Indian Railways achieved 43.54 Kilometer per hour (kmph) average speed of freight trains as compared to 23.49 Kilometer per hour (kmph) in the corresponding period of last year. However, Indian Railways is running passenger/express/mail/sub-urban trains also. Out of 7365 passenger services running as on 18.03.2021, 1340 are Mail/Express and Holiday Special, 5381 are suburban trains and 644 are passenger trains.**

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